

(b) No, Sir.

(c) Does not arise.

(d) No hydrocarbon reserves have been established in the State of Himachal Pradesh.

(e) Does not arise.

[Translation]

#### Delhi Police Personnel

2358. MOHAMMAD ALI ASHRAF FATMI :  
SHRI CHANDRESH PATEL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Delhi Police personnel arrested and suspended for extorting money and for other charges during each of the last three years;

(b) whether the Government propose to conduct any periodical review of the conduct of the Delhi Police personnel to get rid of the suspicious and unwanted elements;

(c) if so, the details thereof; and

(d) the steps being taken to make Delhi Police more effective?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) The requisite information is given in the enclosed *Statement I* and *II* respectively.

(b) and (c). Periodical review of police personnel having doubtful integrity is undertaken and action under Fundamental Rule 56(J) for compulsory retirement is initiated, if warranted.

(d) Delhi Police have been taking deterrent action in all cases where policemen are found involved in crime. This actin includes registration of cases, suspension, initiation of disciplinary enquiry and dismissal under Article 311(2) (b) of the Constitution in suitable cases. The Department also maintains a close watch over officers and men of doubtful integrity. The training syllabi of initial and refresher courses have been revised with a view to promoting integrity and sensitivity in dealing with the public. Briefing of the members of the force is done by senior police officers through 'sampark sabhas' and other interactions. Accessibility of senior officers to public is encouraged. A close watch is kept on the conduct of policemen by the Vigilance Branch of the Department and the Anti-Corruption Branch of the Government.

#### STATEMENT-I

Year	Rank-wise involvement					Total	Under suspension for extortion of money					Total
	Ins-pector	Sub-Inspector	Asstt. Sub-Inspector	Head Constable	Constable		Ins-pector	Sub-Inspector	Asstt. Sub-Inspector	Head Constable	Constable	
1992	—	1	—	2	5	8	—	1	—	1	3	5
1993	—	—	1	3	9	13	—	—	—	2	6	8
1994	—	—	—	—	6	6	—	—	—	—	5	5

#### STATEMENT-II

Year	Rank-wise involvement					Total	Under suspension in other criminal cases					Total
	Ins-pector	Sub-Inspector	Asstt. Sub-Inspector	Head Constable	Constable		Ins-pector	Sub-Inspector	Asstt. Sub-Inspector	Head Constable	Constable	
1992	5	13	12	26	73	129	3	8	3	9	27	50
1993	5	16	13	29	88	151	3	9	4	10	33	59
1994	8	19	9	36	100	172	5	16	6	22	70	119

[English]

#### Kannada Movie Channel

2359. SHRIMATI CHANDRA PRABHA URS : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any proposal to launch an exclusive Kannada movie channel by the Doordarshan;

(b) if so, the details thereof; and

(c) the time by which it is likely to be launched?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO) : (a) No, Sir.

(b) and (c). Do not arise.